

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NORTH TRIPURA, DHARMANAGAR

No. F.2(7)(b)-DJ/N/DMN/2019/7273-82

Dated, Dharmanagar,
the 18th day of December, 2019.

- MEMORANDUM -

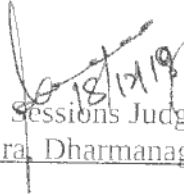
Pursuant to the approval of the Hon'ble High Court of Tripura, Agartala vide No.F.26(3)(N)-HC/2019/22193, dated, 11th December, 2019, **Merit-cum-Selection list of the Peon(Group-D) qualified in the written Examination (Suitability Test) held on 31-03-2019 for filling up 4(four) vacant posts of Duftry** in the District Judiciary of Tripura by way of promotion is hereby published as **Annexure-'A'**.

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(Shri G. Sarkar)
District & Sessions Judge,
North Tripura, Dharmanagar.

Copy to :-

- 1) The Registrar General, Hon'ble High Court of Tripura, Agartala.
- 2-9) The District & Sessions Judge, South Tripura Judicial District, Belonia/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura
- ✓ 10) The System Assistant of this Establishment for uploading the same in the official website.
- 11) Notice Board.



District & Sessions Judge,
North Tripura, Dharmanagar.

MERIT-CUM-SELECTION LIST OF THE PEON(GROUP-D) QUALIFIED FOR THE POST OF DUFFTRY (GROUP-d) BY WAY OF PROMOTION ON THE BASIS OF SUITABILITY TEST TAKEN BY WAY OF WRITTEN EXAMINATION HELD ON 31-03-2019.

Sl. No.	Name & designation of the employee(s)	Category	Date of Birth	Date of Joining as Peon Grade	Marks obtained	Remarks
1.	Shri Biswajit Sarkar, Peon, District & Sessions Judge's Court, North Tripura	UR	06-01-1988	01-11-2013	46.5	Against UR post.
2.	Sri Dibakar Chakma, Peon, Addl. District & Sessions Judge's Court, Unakoti Judicial District, Kailashahar.	ST	06-09-1987	01-11-2013	41.5	Against UR post.
3.	Sri Gopal Saba, Peon, Court of the Civil Judge (Sr. Div.) & Assistant Sessions Judge, Gomati Judicial District, Udaipur.	UR	04-02-1982	25-04-2013	41	Seniority ascertained on the basis of joining to the post of Peon Grade.
4.	Sri Amit Chakraborty, Peon, District & Sessions Judge Court, Dhalai District, Ambassa.	UR	29-10-1980	21-11-2013	41	Seniority ascertained on the basis of joining to the post of Peon Grade
5.	Sri Sanjit Debbarma, Orderly, Court of the Civil Judge (Jr. Div)-cum- J.M 1 st Class, Sonamura, Sepahijala District.	ST	05-02-1990	19-02-2013	37.5	Against ST reserved post
6.	Shri Yudhista Chakma, Peon, Chief Judicial Magistrate-cum-Civil Judge (Senior Eiv) Court, North Tripura, Dharmanagar.	ST	03-05-1977	20-11-2013	37.5	Against ST reserved post
7.	Sri Tapan Debbarma, Orderly, Civil Judge (Sr. Div) & Asstt. Sessions Judge's Court (Court No. 1) West Tripura, Agartala.	ST	01-09-1981	18-12-2013	36	
8.	Sri Bikash Debbarma, Peon, District & Sessions Judge's Court, Sepahijala District, Sonamura,	ST	14-01-1985	15-09-2012	34	Seniority ascertained on the basis of joining to the post of Peon Grade
9.	Smt. Mumpy Bhowmik, Peon, District & Sessions Judge's Court, Dhalai, Ambassa.	UR	31-10-1987	20-11-2013	34	Seniority ascertained on the basis of joining to the post of Peon Grade
10.	Sri Prantosh Shil, Peon, SDJM-cum-Civil Judge (Jr. Div), Sabroom, South Tripura.	UR	21-09-1978	13-11-2013	33.5	
11.	Smt. Kakli Das (Sinha), Peon, Civil Judge (Sr. Div) & Asstt. Sessions Judge's Court, Unakoti District, Kailashahar.	UR	04-01-1975	20-11-2013	33	
12.	Sri Sandip Chakma, Orderly, District & Sessions Judge's Court, Sepahijala District, Sonamura.	ST	12-07-1986	20-06-2013	32.5	
13.	Shri Sanjoy Chakma, Peon, District & Sessions Judge's Court, Unakoti District, Kailashahar.	ST	18-08-1984	06-12-2013	32	

Sl. No.	Name & designation of the employee(s)	Category	Date of Birth	Date of Joining as Peon Grade	Marks obtained	Remarks
14	Shri Santosh Das, Peon, District & Sessions Judge's Court, North Tripura, Dharmanagar.	SC	14-11-1979	26-06-2001	31.5	
15	Sri Khagendra Debbarma, Peon, Court of the J.M 1 st Class (Court No. 6)-cum- Civil Judge (Jr. Div.), Agartala, West Tripura.	ST	09-10-1988	02-04-20113	30.5	
16	Sri Bidyarai Tripura, SCA, Office of the District & Sessions Judge's Court, West Tripura, Agartala.	ST	06-04-1987	19-12-2013	28.5	
17	Sri Prabir Debbarma, Orderly, Civil Judge (Jr. Div)-cum- J.M. 1 st Class, (Crt. No. 2), Agartala, West Tripura.	ST	23-01-1983	07-05-2007	28	
18	Sri Rajib Bhattacharjee, Peon, Office of the District & Sessions Judge, West Tripura, Agartala.	UR	21-01-1989	11-12-2013	24	
19	Smt. Purnima Malakar, Peon, District & Sessions Judge's Court, Dhalai, Ambassa.	SC	22-10-1983	06-10-2013	20	
20	Sri Arjun Pal, Peon, Attached to the Library Section, District & Sessions Judge's Court, South Tripura, Belonia.	UR	17-01-1978	15-10-2004	19	
21	Smt. Sabitri Das, Orderly, Court of the Judicial Magistrate 1 st Class-cum- Civil Judge (Jr. Div) (Court No. 1), Udaipur, Gomati District.	SC	03-04-1988	19-11-2008	15.5	

N.B. : This Annexure-'A' has been prepared as per approval of the Hon'ble High Court of Tripura, Agartala vide No. F.26(3)(N)-HC/2019/22193, dated, 11th December, 2019 and in accordance with the common Merit-cum-Selection list as prepared by the then Chairman, Mr. J.Murasing, District & Sessions Judge, North Tripura, Dharmanagar dtd. 16/04/2019.


(G. Sarkar)

District & Sessions Judge,
North Tripura, Dharmanagar.